

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4856
ANSWERED ON:23.12.2014
WELFARE OF SENIOR CITIZENS
Mondal Shri Sunil Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal for Welfare of Senior Citizen by 1442 payment of monthly financial assistance; and
- (b) if so, the details of the funds allocated and disbursed for the purpose during the last three years and the current year?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) Old Age Pension is provided under Indira Gandhi National Old Age Pension Scheme (IGNOAPS). Under the scheme, assistance is provided to persons of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to persons in the age group of 60-79 years and Rs.500/- per month to persons of 80 years and above.

(b) IGNOAPS is a part of National Social Assistance Programme(NSAP), implemented by Ministry of Rural Development. Up to 2013-14, funds were released as Additional Central Assistance (ACA) by the Ministry of Finance/Home Affairs to the States/UTs in a combined manner for all the schemes under NSAP. W.e.f. 01.04.2014, scheme- wise funds are being released as Centrally Sponsored Scheme (CSS) by the Ministry of Rural Development to the States/UTs. Details of funds released during last three years under schemes of NSAP and scheme wise funds released to the States/UTs for current year (up to December 2014) is at Annexure.